

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2733
ANSWERED ON 02/08/2022

INDIRA AWAS YOJANA

2733. SHRI NATARAJAN P.R.:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the free houses given to the SC/ST poor people under the Pradhan Mantri Awaas Yojana - Gramin (PMAY-G) (previously known as Indira Awas Yojana) are damaged and in unsafe condition for living of these people and if so, the details thereof, State-wise;
- (b) whether the Government is considering for reconstruction of those damaged houses for safe living of people;
- (c) if so, the details thereof and the steps taken for construction of new houses on these plots free of cost; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d): Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) was launched on 01st April, 2016 to achieve the objective of "Housing For All" a total target of 2.95 crore houses is set under PMAY-G. One time financial assistance is provided to eligible rural households and houses are constructed by beneficiaries themselves. The focus of PMAY-G is on construction of quality houses by the beneficiaries using local materials, appropriate designs and trained masons. There is no provision for providing financial assistance for maintenance, repair or reconstruction of houses under PMAY-G.

Under PMAY-G, there is a provision under the Special Project category, where 5% of the Annual Central Allocation is retained at Central Level and the same is used for financing the proposals received from the State Governments for rehabilitation/relocation of families, whose houses have been damaged on account of natural calamities like flood, earthquake, law & order problems, settlement of families affected due to / benefited by "The Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006".

Under PMAY-G, Special projects have been sanctioned to Madhya Pradesh State under Particularly vulnerable Tribal Groups (PVTG) to Sahariya tribes and to Rajasthan State for the houses damaged due to heavy rains in some districts based on the proposals submitted by the respective States.
